

Statement

INSTRUCTIONS ISSUED TO ALL STATES/UTs GOVERNMENTS REGARDING EYE CAMPS

(i) Storn action should be taken to prevent unauthorised, unscrupulous and unqualified persons from holding such eye operations. The revenue, police and health authorities should all be warned to exercise vigilance in this regard and prevent the holding of any such unauthorised camps.

(ii) Greater publicity be given through all media/channels that individuals in need of eye services should approach the Community Health Guide/Health Worker of their area/Primary Health Centre doctor for advice and guidance, with regard to their eye problem.

(iii) PHC doctors should be instructed to motivate all Health workers in their jurisdiction to identify individuals needing eye care services, whether for treatment or operation and to provide necessary guidance and help to such cases.

(iv) Chief Medical Officers of Districts should ensure that all camps held in the District by Voluntary Organisation are conducted according to the guidelines issued from time to time by the Ministry of Health and Family Welfare/Directorate General of Health Services.

(v) Voluntary organisations should be encouraged to hold larger number of Eye Camps so that more people in the rural areas can benefit from the services provided at their doorsteps.

(vi) Legal proceedings should be initiated under the existing laws to the fullest extent possible, so that those indulging in fraudulent practices of the nature referred to above, do not go unpunished. This would not only deter the unscrupulous, but also allay apprehensions among the public, raised by Press reports of the nature referred to.

(vii) District Coordination Committees be constituted, as already suggested in the past, for arranging and programming of eye camps in each of the districts with full participation of the people, Social and Voluntary agencies. The District Co-ordination Committee is to consist of local Deputy Commissioner/District Magistrate as Chairman, local Chief Medical Officer/Civil Surgeon, representatives of reputed voluntary organisations viz. Rotary International, Lions International, National Society for prevention of blindness, District branch, if any, Indian Medical Association, District branch other voluntary organisations conducting eye camps and running eye hospital professor and Head of Department of Ophthalmology of Local Medical College, if any, in the District as Members and Ophthalmic surgeon of the District Hospital as Member Secretary.

Withdrawal of Coach Attendants from AC II Tier Coaches

1816. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there were no coach attendants in AC II tier coaches in the 1 Up Howrah-Kalka Mail which left Howrah on 2 September, 1982.

(b) whether Government have decided to withdraw coach attendants from AC II tier coaches;

(c) Whether Government have received any representation from the passengers against such proposals; and

(d) if so, what are the reaction of the Government to such representation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) No.

(c) No.

(d) Does not arise.